## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CA(CAA) 69 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY: M/s Caparo Engineering India Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

SIGNATURE

Present:

Mr. Puncet Singh Bindra & Mr. Dhanyashree Jadeja and Mr N.

Atul, Advocates for the Petitioner

## **ORDER**

Reserved for orders.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra)
Member (J)